

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

App. except
2-4 & 8 not seen
for ans.
App. Memo/Counter
not filed.

h
12/13

Regn

Dt. 17.3.04

A.D. not returned from
R-1, R-2, R-3, R-5, R-6, R-7
and R-9. Notices issued to
all respondents by regd. post/A
Hence notices treated sufficient
on all respondents.

Call on 28.4.04 for
appearance and counter.

17/3/04
REGISTRAR

- I. App. memo not sent
- II. Counter not sent
- III. adj. 28.4.04

1
224-
rec

Copy counter filed
without app. memo.
Copy sent.
Replied filed,
Copy sent.

h
4/8

Regn

Order. dt. 08.11.04

Heard, in - part. Adjourned

to 16.11.04.

Member D

Vice-Chairman

16.11.04

Heard further - hearing is concluded
and orders are reserved.

Member E

W. Chairman

07.01.05

- OA 1217/03
- OA 1218/03
- OA 1219/03

Order pronounced in open court.
As per the observations contained in the
common order passed in the presence
three A.D., this OA is dismissed.

No Comm.

Member B

W. Chairman